

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Basic Training Programmes – Junior Civil Judges – XX Basic Course for 19 Junior Civil Judges to undergo Part-III, Final Reflective and Integrated Learning for two months at Judicial Academy from 02.01.2020 to 29.02.2020 – **INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

REF: Letter Roc.No.938/2019/TSJA-Sec'bad, dated 04.12.2019 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1641/2017-B.SPL., DATED:11.12.2019

The High Court is pleased to pass the following order:

The following 19 Junior Civil Judges of “**XX Basic Course**”, excluding the name of Smt C.Sampathi Rao Chandana, I Addl. Junior Civil Judge (Juvenile Court)-cum-I Addl. Judicial Magistrate of First Class, Karimnagar who is granted Maternity Leave for 180 days from 03.10.2019 to 30.03.2020 mentioned in Column No.2, are hereby nominated to undergo Part-III, Final Reflective and Integrated Learning for two months at Judicial Academy from 02.01.2020 to 29.02.2020 are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 8.30 a.m., on 02.01.2020.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION <i>Sarvasri</i>	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	MS. V.SOWMYA, III Additional Junior Civil Judge-cum-XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	I Additional Junior Civil Judge-cum-XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District.
2.	MS. RITA LALCHAND, II Addl. Junior Civil Judge, Warangal.	Special Judicial Magistrate of First Class, Excise Court, Warangal.
3.	SRI P.B.KIRAN KUMAR, Junior Civil Judge, Boath, Adilabad District	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal, Adilabad District.
4.	SRI B.RAMA RAO, Junior Civil Judge, Sirpur, Adilabad District	Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Asifabad, Adilabad District.
5.	MS. RUBINA FATIMA, Special Judicial Magistrate of First Class, Excise Court-cum-V Additional Junior Civil Judge, Khammam.	Handing over the charge of her post to the Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Addl. Junior Civil Judge, Khammam. The post of II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Khammam for which post she is holding full additional charge to the I Addl. Junior Civil Judge, (Juvenile Court),-cum-I Addl. Judicial Magistrate of First Class, Khammam.
6.	SMT P.DEVI MANASA, III Addl. Junior Civil Judge, Kothagudem, Khammam District.	II Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.

7.	SRI D.NAGESWARA RAO, Prl. Junior Civil Judge, Manthani, Karimnagar District.	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.
8.	MS. G.ANUSHA, Prl. Junior Civil Judge, Husnabad, Karimnagar District.	Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class,, Husnabad, Karimnagar District.
9.	SRI A.PRADEEP, II Addl. Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-III Addl. Junior Civil Judge, Karimnagar.
10.	MS. BOMMATHI BHAVANI, Addl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.	Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.
11.	SRI JEEVAN SURAJ SINGH, Junior Civil Judge, Atmakur, Mahabubnagar District.	Junior Civil Judge, Wanaparthi, Mahabubnagar District.
12.	SRI T.MURALI MOHAN, Junior Civil Judge-cum-Special Judicial Magistrate of First Class Special Mobile Court, Nagarkurnool, Mahabubnagar District.	Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.
13.	SMT. T.LAKSHMI, I Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District.	Prl. Junior Civil Judge, Vikarabad, Ranga Reddy District.
14.	SRI C.SAMPATH, Junior Civil Judge, Narayankhed, Medak District.	Junior Civil Judge, Zaheerabad, Medak District.
15.	SMT A.NIRMALA, Judicial Magistrate of First Class (Special Mobile Court) Sangareddy, Medak District.	Prl. Junior Civil Judge, Sangareddy, Medak District.
16.	MS. A.SWARNALATHA, VII Addl. Junior Civil Judge, Warangal.	Handing over the charge of her post and V Addl. Junior Civil Judge, Warangal for which post the officer is holding full additional charge to the VI Addl. Junior Civil Judge, Warangal. Handover the charge of the post of IV Addl. Junior Civil Judge, (Juvenile Court), Warangal to the Spl. Judicial Magistrate of First Class, Excise Court, Warangal.
17.	SRI V.SANKETH MITHRA, Junior Civil Judge, Narsampet, Warangal District.	VI Addl. Junior Civil Judge, Warangal.
18.	MS. SURA SUMALATHA, Addl. Junior Civil Judge, Mahabubabad, Warangal District.	Prl. Junior Civil Judge, Mahabubabad, Warangal District.
19.	MS. K.ANITHA, Junior Civil Judge, Yellareddy, Nizamabad District.	Junior Civil Judge, Banswada, Nizamabad District.

The Junior Civil Judges mentioned in Column No.3 whoever are undergoing training at Telangana State Judicial Academy, Secunderabad shall take charge of their posts on completion of their training programme by 31.12.2019 and also relieve the nominated officers mentioned in Column No.2 on 01.01.2020 for proceeding the proposed training programme at Telangana State Judicial Academy, Secunderabad from 02.01.2020.

The officers mentioned in Column No.3, will be in full additional charge of the post(s) and also the post for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which previously they are holding full additional charge from the officers mentioned in Column No.3.

The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt C.Sampathi Rao Chandana, I Addl. Junior Civil Judge (Juvenile Court)-cum-I Addl. Judicial Magistrate of First Class, Karimnagar, is granted Maternity Leave for 180 days from 03.10.2019 to 30.03.2020, as such the said officer was exempted from participating in the said basic training for the present. The Director, Telangana State Judicial Academy, Secunderabad, is therefore directed to include the name of Smt. C.Sampathi Rao Chandana, in the next batch of basic training i.e., after expiry of her maternity leave.

The above trainee Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. **The nominated officers are entitled only for actual journey time.**
 2. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 11/12/19

To:

1. The Officers concerned.
2. The Incharge Officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- | | | |
|-----------------|----------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| Go Nizamabad | h) Ranga Reddy | i) Warangal |
- od)

10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**

- a) I Addl. Metropolitan Sessions Judge, Hyderabad.
- b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
- | | | |
|-----------------|---------------|-------------|
| c) Adilabad | d) Karimnagar | e) Khammam |
| f) Mahabubnagar | g) Medak | h) Nalgonda |
| i) Nizamabad | j) Warangal | |

11. The Pay and Accounts Officer, Hyderabad.

12. **THE DISTRICT TREASURY OFFICERS :**

- a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
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|-----------------|---------------|-------------|
| b) Adilabad | c) Karimnagar | d) Khammam |
| e) Mahabubnagar | f) Medak | g) Nalgonda |
| h) Nizamabad | i) Warangal | |

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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